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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.786/252/HDB/2018
NAME OF THE COMPANY	MAC Spirits India Pvt Ltd.
NAME OF THE PETITIONER(S)	Manoj Rupani
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	Adv	9985183500	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Advocat c g s c	902 414366	

ORDER

Learned counsel Ms.C.Shilpa present for Applicant. Learned counsel Mr.K.Harish Reddy present for ROC.

Heard learned counsel appearing for Applicant and learned counsel appearing for ROC.

Orders reserved.


MEMBER JUDICIAL